

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.

... **APPLICANT / PETITIONER**

Vs

Manila Resorts Pvt. Ltd. & Ors.

... **RESPONDENT**

SECTION:

Under Section 397/398

Order delivered on 08.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the PETITIONER

:- Mr. Virender Ganda, Sr Advocate
Mr. Rakesh Kumar, Ms. Preeti Kashyap, P. K.
Sachdeva, Ms. Shelly Khanna and Ms Chetna Bisht
Adv

**For the RESPONDENT
No. 1**

:- Mr. S. Janani, Advocate
Mr. Puyush Kalra, Mr. Apar Gupta, Garima Jain,
Ms. Disha Gupta, Soner Babbar and Mr. Rohit
Dhingra Advocates

**For the RESPONDENT
No. 2 to 5**

:- Mr. Deepak Goel, Advocate

**For the RESPONDENT
No. 3**

:- Mr. Robin R David, Advocate
Mr. Febin M Varghees, Advocate

ORDER

CA-330 in CP 78(ND)/2016

Arguments on CA-330 in CP 78(ND)/2016 have been heard. Order is Reserved.

Sd/-

**(M. M. KUMAR)
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**